

number of cases compared to other States.

### **Criminal Proceedings against Spurious Drug Manufacturers in Delhi**

480. SHRI RAM BHAGAT PASWAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any criminal proceedings for manufacture of sub-standard drugs have been initiated against any drug manufac-

turer of Delhi during the last two years; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) and (b). During the years 1986 and 1987 Drugs Control Organisation, Delhi Administration Delhi has launched prosecutions in the court against 4 persons/firms of Delhi for manufacture of Sub-standard drugs. The details are as given below:

<i>S. No.</i>	<i>Name of Person/Firm</i>	<i>Details</i>
1.	M/s Mek Pharma, A-10/15, Jhilmil Industrial Areas, Delhi.	For manufacturing spurious/ sub-standard Analgin Tablets, Sulphaguanidine Tablets and Mandrex Tablets.
2.	M/s Vijay Kumar Goel XIV/257, Prakash Gali, Teliwara, Delhi	For manufacturing without licence spurious/sub- standard Iodex.
3.	Jai Narain Johri, 9564, Library Road, Azad Market, Delhi.	For manufacturing without licence spurious/sub- standard Boroline.
4.	amesh Kumar, 100 Bharat Nagar Delhi.	For manufacturing without licence spurious/sub- standard Boroline.

### **Classical Dances in University Courses**

481. SHRI SOMNATH RATH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether classical dances have not been included in the University courses despite the fact that Indian dance is appreciated all over the world; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAH): (a) No, Sir. Courses in classical dances are offered by a number of Universities. For example, the M.S. University of Baroda, Kurukshetra University, Bangalore